Allocation of time for Disposal of

[RAJYA SABHA]

Government and Other Business

[Shri Man mohan Singh]

(56) Sree Anantha Grameena Bank, Anantpur (A.P.).

- (57) Hazaribag Kshetriya Gramin Bank, Hazaribag (Bihar)
- (58) Bikaner Kshetriya Gramin Bank, Bikaner (Rajasthan).
- (59) Buldana Gramin Bank, Buldana (Maharashtra).
- (60) Krishna Grameena Bank, Gulbarga (Karnataka).
- (61) Nimar Kshetriya Gramin Bank, Khargone (M.P.) [Placed in Library (1) to (61) See No. LT-5765/94.7
- (62) Marathwada Gramin Nanded (Maharashtra). [Placed in Library. See No. LT-5826/947
- (63) Raebareli Kshetriva Gramin Bank, Raebareli (U.P.).

- (64) Etawah Kshetriva Gramin Bank. Etawah (U.P.).
- (65) Thar Aanchalik Gramin Bank, Jodhour (Rajasthan)
- (66) Panchmahal Vadodara Gramin Bank, Godhra (Gujarat).
- (67) Malaprabha Grameena Bank. Dharwad (Karnataka).
- (68) Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar)
- (69) Ellaquai Dehati Bank, Srinagar (J&K). [Placed in Library 63 to 69] See No. LT-5969/94 to 5975[94] ALLOCATION OF TIME FOR DISPO-SAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Monday, the 13th June, 1994 allotted time for Government Legislative other Business as follows:

Business

Time Allotted

- 1. Consideration and passing of the following Bills after they are passed by Lok Sabha :
 - (a) The Prenatal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991, 2 Hrs.
 - (b) The Representation of the People (Seconu Amendment) Bill, 19 94 7 4 His.
 - (To he discussed (c) The Constitution (Eighty-third Amendment) Bill, 1994. together)
- 2. Statutory Resolution seeking disapproval of the Manipur Municipalities Ordinace, 1994.
- 3. Consideration and passing of the Manipur Municipalities Bill, 1994, after it is passed by Lok Sabha.

To be disposed >of without discussion.

- 4. Statufory Resolution seeking disapproval of the Punjab Municipal Construction Law (Extension to Chandigarh) Ordinance, 1994. To be disposed of without dis-] cussion.
- 5. The Juniab Municipal Corporation Law (Extension to Chandigarh Bill 1994, after it is passed by Lok Sabha.

6. State tory Resolution seeking disapproal of the New Delhi Municipal Con will Ordinance, 1994.

7. The New Delhi Municipal Council Bill, 1994, after it is passed by lok Sabba.

To be disposed of without dis-Cussion.

The Committee recommended that the Constitution (Seventy-ninth Amendment) Bill, 1992 be referred to the Department-related Standing Committee on Human Resource Development for examination and report.

श्री संघ प्रिय गौतम : भीडम, मुझे ज प्रापत्ति है। चुनाय सुधार बिल के लिए समय कम है। इस पर दो दिन चर्चा होनो चाहिए। हम यह आपत्ति है।... (स्यवधान)...

THE DEPUTY CHAIRMAN: It is not my decisio (Interruptions)...

It is not my decision. (Interrup-

THE LEADER OF THE OPPOSITION (SHRI S KANDER BAKHT): It may not be your decision but some Members could not be present at the BAC meeting. This sort of a decision can't be taken.

... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please sit down. One person at a tme, please If you have any objection, Mathur Saheb, please address the Chair.

श्रीमती सुषमा स्वराज (हरियाणा): उन्होंने जो रिपार्ट रखी है उस पर हाउस को मत देने का श्रधिकार है।...(व्यववान)

श्री जगदीश प्रसाद मायुर (उत्तर प्रदेश)
यह तो मान लिया कि चुनाव के बारे में
श्राप लोग ढीले हो गये हैं... (व्यवधान)
मैं श्रापके माध्यत से पूछना चाहुंगा कि
यह कैसे निर्णय कर लिया गया कि विद श्राउट डिसक गन होगा... (व्यवधान)

SHRI JAGDISH PRASAD MA-THUR: How can they do it?

प्रो० विजय कुमार मल्होता दिल्ली): डेमोक्रेसी का मरडरं कर रहे हैं। (व्यव धान)

उपसभापति : माथुर जी आप किस के साथ झगड़ा कर रहे हैं। ग्राप बैठियेगा। (स्यवधान)

Just a minute. Please sit down. Please sit down. Please, please take your seat. This is the decision of the

Eusiness Advisory Committee. You can raise it with the Chairman. It was presided over by the Chairman and attended by Members. (Interruptions)

श्री तस्य प्रकःश मालवीय (उत्तर प्रदेश): जो कंस्टीट्यूशन अमेंडमेंट का जिक किया गथा है यह तो अभी लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जिसका फैसला बिजनेस एडवाइजरी कमेटी ने लिया है यह अभी लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस नहीं हुआ है। जे लोक सभा में इंट्रोड्यूस नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस ही हुआ है। जो लोक सभा में इंट्र

श्री दिग्विजय निह्- (बिहार): इंट्रो-इयूस होगा या नहीं इसी पर श्रभी सवाल खड़ा है। (ब्यवधान)

प्रो० विजय कुमार मल्हात्वाः पूरी की पूरा नोमिनेटेड बाडी होगी उसके ऊपर कहते हैं बिना डिसकशन पास कर दिया जाए। (व्यवधान)

THE DEPUTY CHAIRMAN: Can we be a little more organised? Whatever objection you have on different subject, can you speak on at a time because then I can understand your objections?...(Interruptions).

Just one minute, please. One minute. Please sit down. Yes, I will allow you.

This matter could be raised with the Chairman because the Committee I am only announcing it... (Interruptions).

SHRI SATYA PRAKASH MALA-WJYA: You have announced it in the House.

THE DEPUTY CHAIRMAN: Malaviyaji, there is no need to be so angry. You can say this with a smile... (Interruptions)

3 71 Allocation of time for Disposal of

श्री सत्य प्रकाश मालवीय : मेरा निवेदन है कि हाउम में जो आपने अभी घोषणा की है उस पह मेरी वैधानिक आपितन है (व्यवधान)

श्री तिकन्दर बख्त : मैं यह कहना चाहता हूं कि कल बिजनैस एडवाइजर कमेटी में हाजिरी पूरी नहीं थी । (अथवधान)

رشری کندریخت: یک بیر کمپناچا بهتا بول که کل بزیش ایگردا تزری کمپیشی بیرصاحتری پوری مزیار بهتی دو مداخلیت "

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): It is your fault:

LEADER OF OPPOSITION (SHRI SIKANDER BAKHT): Just a minute, It is not the fault of the House... (Interruptions)

You cannot take the whole House for granted. मैं यह कहना चाहता हूं कि मैं इन साहिजा से बात नहीं कर रहा हूं। मैं सिर्फ यह कहना चाहता हुं कि सदर साहिजा इस किस्म के फैसले को मंजूर नहीं किया, जा सकता । यह बिल्कुल एकतरफा है। इसके कोई माने नहीं हैं। (व्यवधान)

یں یہ کہنا چاہتا ہوں کہ میں ان صاحبہ سے ' بات نہیں کرر ہاہوں - میں صرف یہ کہنا چاہتا مور کہ صدرصاحبہ - اس سیم کے فیصلے کومنظور ' نہیں کہا جاسکت - یہ بالکل ایک طرف ہے اس کے موئی معنی نہیں ہیں - . . "مدا فلت "-

The DEPUTY CHAIRMAN: The House is supreme ... (Interruptions). The Business Advisory Committee is a part of the House for conducting the business

श्री दिविजय तिह : कैसे बिजनेस एडबाइजरी कमेटी ने फैसला ले लिया जब कि किसी भी हाउस में इंट्रोड्यूस नहीं हुआ है। (व्यवधान)

[RAJYA SABHA]

उपसभापति : एक मिनट बैठिए । (व्यवधान)

E the entire House does not agree with it (you can give your views, whatever you want,

प्रो० विजय कुमार महहोता: नई दिल्ला म्युनिसिपलटीज का ग्राडिनेंस का बिल है, इतना बड़ा बिल है ग्रौर उस पर 200 क्लाजेज हैं ग्रौर ग्राप कह रही है कि विना डिसकशन पास करा देंगे।(व्यवधान) हाउस को प्रोरोग नहीं किया गया फिर भी नई दिल्ली म्युनि।सपल कमेटी के बारे में ग्राडिनेंस निकाल दिया गया। (व्यवधान)

THE DEPUTY CHAIRMAN: There is no point in it. Whatever you want, whatever the House wants will be taken into consideration. There is no point in having any more discussion on it. That is all...(Interruptions)

श्री भ्रक्ति जोगी: (मध्य प्रदेश): बी.ए.सी. की डेल्बिरेशंस पर यहां चर्चा नहीं होती है। (व्यवधान)

THE DEPUTY CHAIRMAN: I have identified Mrs. Jayanthi Natarajan.

SHRIMATI JAYANTHI NATARA-JAN: The Chairman was presiding over the Business Advisory Committee meeting.

श्री एत. एत. ग्रहलुवालिया: [(बिहार) यह नई परम्परा शुरू हो रही है। चेयरमैन साहब के कमरे में कोई फैसला होता है बिजनैस के बारे में हो उस पर चर्चा कभी सदन में नहीं हुई है। (व्यवधान)

SHR1 SIKANDER BAKHT: I am sorry. Those who were present should have been careful enough not to take such a decision.

^{†[]}Transliteration in Arabic Script.

्रि**श्री** एसः एतः **ग्रह**जुदालि**या** । स्रापके लोग भी उसमें थे । (ब्**यवधान**)

भी तिकम्दर बस्तः कोई नही था। (ज्यवधान) सारा एटीट्यूड ही अफसासनाक है। (ज्यवधान)

شری سکندر بجت: کوئی نہیں مخت - « « براخلیت " سارا ایٹی ٹیوڈی ہی افسوسناک سے ۔ « بداخلیت " ... »

श्री दिग्विजय सिंह : यह गलत बात है। (व्यवधान) क्षेत्र 🚜

उपसमापति : म्राप लोग बैठ जाइये। (व्यवधान)

I have identified Salve Sahib. Please sit down. I am not allowing you, please. I have given my ruling. The Chairman has no objection. If you want to have a discussion you can have it, but it was decided...

श्री जगदीश प्रसाद माथुर : हम जानता चाहते हैं गवर्नमेंट से...(स्ययधार)

उपसभापति : बैठ जाइये, गवर्नमेंट का क्या ताल्लुक है ? (ज्यवधान)

श्र जगदीश प्रसाद माथुर । गवर्नमेंट का ताल्लुक है (व्यवधान)

उत्र**भापति** : बैठ जाइये न सुषमा जी (व्यवधान)

श्री तिकन्वर बक्ष्त सदर साहेबा पूरी पार्लियामेंटरी एक्टीविटीज की रूलिंग पार्टी ने मजाक बना दिया है (ब्यवधान)

 श्री दिग्विजय सिंह : महोदया . . . (व्यवधान)

उपसभापति: यही तो ग्रफसोस की बात है कि लोग बगैर इजाजत के बोलते है (व्यवधान) बैट जाइये।

THE MINISTER OF POWER (SHRI N. K. P. SALVE); Madam. your categorical and unequivocal ing, I am unable to understand indignation of the hon. Leader of the Opposition (Interruptions) Madam. you have stated in unequivocal terms that whatever may be the decision of the Committee inside, it is ultimate. ly the consensus of the House which will determine the procedure. So where is the warrant for indignation and shouting? (Interruptions). This is what you have stated in unequivocal terms. Madam, have you not stated the House is supreme? So, where is the warrant for all this indignation?

SHRI SIKANDER BAKHT: While the House was in session, in order to issue the Ordinance, it was prorogued. And now this is the way they are treating the Ordinance. They do not want even to discuss it. This is the strange attitude of the Government (Interruptions)

THE DEPUTY CHAIRMAN: Till Mr. Salve finishes his words and sits down, I am not allowing anybody. I will allow you Agarwal Ji, but not now. Have some consideration for other Members also.

SHRI N. K. P. SALVE: Madam, this is not the first time when there was a disagreement on a decision taken by the Business Advisory Committee and the House actually modified it There is hardly any warrant for this kind of indignation, this kind of fraying of tempers over a matter clearly have so which. you the House Ultimately ruled out.

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^{†[]}Transliteration in Arabic Script.

[Shri N.K.P. Salve].

will decide it. Secondly you have made it clear that the wish of one party is not the wish of the House. ... (Interruptions)

श्री सिक्ष देर बध्न : सदर राहेवा, साल्वे साहब की बात मुझे तमली है। (च्यवधान)

سری سکندر بخت: صدر مها حب -سابوسے صاحب کی بات مجھ تسلیم ہے. سادی مداخلت ،

SHRI N. K. P. SALVE: I have not yet completed. Let me complete. (Accordance only come three days ago into the House.

THE DEPUTY CHAIRMAN: I have allowed him.

SHRI K. R. MALKANI (Delhi): This is too much.

THE DEPUTY CHAIRMAN: What do you mean by that? Sit down. If anybody speaks without my permission; I am going to name those people.

यह कोई तरीका नहीं।

श्री श्रो. पी. कोहली: (दिल्ली) हम श्रापसे परमिशन लेना चाहते हैं, हम बार बार हाथ उठा रहे हैं (व्यवधाम)

THE DEPUTY CHAIRMAN: I will give you time, but not when somebody is speaking.

श्री श्रो. पी. के.हली: हम ग्रापमे पर्रामशन लेना चाहते हैं (व्यवधान)

THE DEPUTY CHAIRMAN: Please sit down. Do not argue with me; but take your seat. If you irritate me; I will not allow you. Sit down. This is not the way. You people have come to this House to respect the Chair and

†[]Transliteration in Arabic Script.

he is speaking; how can you just get up?

SHRI N. K. P. SALVE: Madam; I have spent 16 years in this House I am very well conversant with the traditions of this House. In this House, times without number, the decision taken by the Business Advisory Committee has been modified not at the behest and the calling of one party but by a consensus of the House. That is precisely what you have ruled out. That is precisely your ing. If that be your ruling I pectfully submit that the Leader of the Opposition; Shri Sikander Bakht and his colleagues frel indignant about it should about it. The not frav tempers House will decide whether it wants to pass the Bill with discussion or without discussion The hon. Member; Prof. Malhotra says it consists of 200 clauses. I may tell bim; we have passed Bills in past which have less number of clauses we have passed Bills which have more clauses; without discussion. That is the tradition of the House.

उपप्रभापि बैठिए.. (ग्यवधान)

I am not allowing; baithiye.

श्री सिकश्दर बख्त: खत्म तो करवाइये

شرى سريت مرف المران

उपतमा क्षतः खत्म सभी करेंगे। म्राप लोग बगर पूछे खड़े होते हैं...(स्यवधान)

I have allowed him. It is for me to decide when he should conclude. I am in the Chair, I kill decide when he should conclude. I am in the Chair, I will decide when somebody should speak and when somtbody should not speak. Please it down. Don't challenge that atleast.

SHRI N. K. P. SALVE: Madam; I want to add one more sentence and it

^{†[]}Transliteration in Arabic script.

is done. Even Constitutional Amendment Bill have been passed without discussion.

PROF. VIJAY KUMAR MALHO-TRA: If it is unanimous.

THE DEPUTY CHAIRMAN: Mrs. Alva, do you have to say anything?

THE MINISTER OF STATE IN THE MENISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, may I clarify the position?

SHRI SIKANDER BAKHT: Has Mr Salve finished?

THE DEPUTY CHAIRAN: Yes, he has finished Mrs. Alva was present in the meeting and she has a right to speak Boliye.

SHRI SIKANDER BAKHT: You said that after Mr. Salve, you will allow one Member from my side.

इसके क्या माने हुए। सदर साहिबा यह बिल्कुल गलत तरीका है।

اس کے کیا می ہوئے ۔ صدیعا جہ یہ ا یا لکل محلط طریقہ ہے ۔ ا

get agitated... (Interruptions) ...
Mrs. Alva was present in the meeting.
She is the Minister for Pariamentary
Affairs. You must know that it is her
job to clarify the position.

SHRI SIKANDER BAKHT: Then, you will allow somebody else from the other side. This is not fair at all.

उपसमापित : मेरे अध क्या शगड़ा कर रहे हैं। आपको जिनसे झगड़ा करना है उनसे कहिए।

Why are you arguing with me? Please keep quiet.

SHRIMATI MARGARET ALVA: Madam, the Leader of the Opposition is very much agitated, I want to point out that yesterday at 4 o'clock when the

†[]Transliteration in Arabic script.

BAC meeting was to take place, all of us were here in this House because of the differences which were going on on the floor of the House. We were busy here. I must admit that even I was not able to attend the BAC meeting.

SHRI SATYA PRAKASH MALAVI-YA: Mrs. Alva was not present in the meeting.

SHRIMATI MARGARET ALVA: Let me finish. you not in the meeting?

THE DEPUTY CHAIRMAN: Were you not in the meeting?

SHRIMATI MARGARET ALVA: That is why I had apologised and had come back. After that the Leader of the House when there. All I am saying is that we do not want to shut out any discussion. If they want a discussion we are prepared for a discussion. If the Chairman decides we can go ahead with a discussion.

THE DEPUT YCHAIRMAN: Now, that matter is over.

श्री िक हर करन : न्या स हिंगा, मुझे एक बाद कहनी है। में खाली यह कहना चाहता हूं कि बिजिनेस एडवाडजरी कमेटी के फैसलों पर यह हाउस अमल कक्ता रहा है। सवाल इस गवनैमेंट के एटें टय्ड का है . . (व्यवधान) आप बैठिये। क्यों आपकी निबयत खराब है . . (व्यवधान)

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^{†[]}Transliteration in Arabic script.

श्रीमती मारिट ग्राल्वा : यह ग्राप क्या बोल रहे हैं ...(व्यवधान)

श्री सिकन्दर बखत: मैंने क्या बोला? मैंने तो ग्रभी कुछ बोला नहीं है। मैं तो शली यह कहना चाहता हूं कि इन ग्राडिनेंसेज को लाने के लिए निहायत नामुनासिब हरकत की गई है। होउस सेशन में था, प्रोरोगिंग हुई। उसके बाद ये ब्रार्डिनेंसेज लाएे। बिजिनेस एडवाइजरी कमेटी में गवर्नमेंट का एटीट्युड क्या था कि किस तरीके से इन आर्डिनेंसेज पर बहस को स्कटल किया जाए। एतराज हमारा यह है। पहां साल्वे साहब जो बात कर रहे हैं, विजिनेस एडवाइजरी कमेटी का सवाल नहीं है। सवाल यह है कि हिन्दूस्तान की इस पालियानेंट के कन्त्रेशस और पालिया-मेंटरी एक्टिविटीज के बारे में इस सरकार का एटीटयूड क्या है। हमारा एतराज उससे है कि आप इतने इंगोटेंट आडिनेंसेज के संबंध में बिल लाते हैं श्रीर उनपर बहस को स्कटल करने की कोणिए करने हैं। हमारा एतराज उम पर है।

Government und Other Business

شری سکندر بخت: میں دنے کیا ہوا۔ ہیں ا نے تواہمی کچے بول نجیں ہے۔ بین توفالی یہ ا کچن چاہر ان کر ڈیٹیسز کولائے کے لئے ا نہا بیت نامنا سب سرکمت کی گئی ہے۔ یا وس سینٹن میں اتحاری اور دوائنگ ہودئی اس کے بعد بہرا رہ ان ایل نیود کہا تھا کہ کس

प्रो. विजय ्युमः **मल्होत्रः** : सबसे हैरानी की बात है कि what they did there?

THE DEPUTY CHAIRMAN: No more discussion on that (Interruptions).

श्रीमती सुषमा वराज : इसका मतलेव है हमारी एवसेंस का फायदा उटा लिये.. (व्यवधान)

SHRIMATI JAYANTHI NATARAJAN: The division was at 5 o'clock.

SHRI SIKANDER BAKHT: It is a miscrable attitude of the Government. (Interruptions)

श्रीमती सुषमा विषाज : अप न्याय नहीं करेंगे । (व्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing anything. That mater is closed after my ruling.

^{†[]}Transliteration in Arabic script.

^{†[]}Transliteration in Arabic script.

श्रीमती सुषमा वराजः*

उपसभापति : जो कोई बोल रहा है रेकाई पर नहीं जा रहा है।

We will now take up the clarifications on the statement by the Minister of Food.

... (Interruptions)

श्री दिग्विजय सिंह: जीरो ग्रावर में बोल ने केलिये हम लोगों को इजाजत मिली थी। (व्यवधान)

THE DEPUTY CHAIRMNA: I want to ask the House

श्रीमती सुषमा वराजः :*

THE DEPUTY CHAIRMAN: Mrs. Sushma Swaraj, will you please keep quiet?

श्रीमती सुषमा वराज : मैडम, हमें माल्म है कि संख्या के बल पर यह बिल पास तो होना ही है, लेकिन कोई बोलने की डजाजन नहीं देगा ... (व्यवधान) मारेगे श्रीर होने भी नही देंगे। (व्यवधान)...

THE DEPUTY CHAIRMAN: I am not allowing her

श्री संघ प्रिय गौतम :*

THE DEPUTY CHAIRMAN: Nothing is going on record. I am not allowing anything (Interruptions) Mr. Rama chandran, you don't have to get up every time. It is not necessary that you should get up every time. Please do not laugh. If you cannot restrain yourelf, you stop in the lobby but do not disturb the House. I am trying to bring order in the House. Please keep quite. (Interruption). Do not make comments. Please sit down.

That matter is over. I want to take the sense of the House whether we should take up the clarifications on the statement of the Minister of Food or the Zero Hour matters. It is, for the House to decide.

Government and Other Business

श्री दिग्विजय सिंह: मैडम, चेयरमैन साहत्र से इजाजत मिली है, वह तो बोलने दीजिये।

उपसभार्यात : एक मिनट बैठिये ।... (व्यवधान)

Yesteray, it was decided in the House and in the meeting which took place in my Chamber on the request of the Lea der of the House and I announced from here that the decision was that soon after the Question Hour, the discussion on the clarification or the statement of the Minister of Food would take Place. That is the thing. Now if the House wants to overrule its own decision which was announced by the Chair, it is for the House. The House is supreme.

SHRI JAGESH DESAI (Maharashtra): Madam, I have a point of order. That means that after the Question Hour there should not be any Government business. But the Zero Hour has to be there.

THE DEPUTY CHAIRMAN: It is not your decision. Let the House decide (Interruption). If you want the other things, I will take them up. Or, if you want the Zero Hour. ... (Interruptions).

श्री सिकन्टर बख्त: जीरो ग्रावर के बाद क्लैरिफिकेशन ले लीजिए।

THE DEPUTY CHAIRMAN: All right. I will take up the Zero. Hour. It is for the House to decide.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam may I suggest this? Since we discussed it yesterday also, let us have the Zero Hour. But after the Zero Hour, let us decide to take up the discussion on sugar. Otherwise... (Interruptions).

THE DEPUTY CHAIRMAN: Clarifications. I have got many names. There are 26 names.

.. (Interruptions)

^{&#}x27;Not recorded.

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श्री चतुरातन मिश्र (बिहतर): यानी प्रचार मंत्री आर्थेंगे क्लैरिफिकेन होगा नहीं।

उपसभापित : प्रचार मंत्री नहीं, जिसने स्टेटमेंट किया है वह बैठे है। प्रचार मंत्री का कुछ नहीं (ब्यवधान)

The Minister who made the statement is sitting here for clarifications. On your request, I am taking up the Zero Hour. Shrimati Jayanthi Natarajan. (Interruptions). I will go according to the list.

SHRI S. JAIPAL REDDY: My point of submission is that the understanding yesterday was that it would be some thing more than clarifications because the issue. (Interruptions).

उपसमापति : यह तो होने दीजिए !

REFERENCES

Successful launching of prithvi

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam I would like to congratulate the nation on the megnificent achievement of the successful launch of the Prithvi. I like to offer special congratulations to Minister, Shri P. V. the Prime Narasimha Rao...Who withstood a tremendous external pressure and also a much ill-informed criticism internally in order to forge ahead with this spectacular achivement. Madam, a moment of pride for all Indians because our scientists has proved that they are second to none in the world technologically, India is in the forefront, on the cutting edge and India is the leader in all kinds of matters relating to technology Madam, the missile has proved that the Indian scientific community is the leader field because the Prithvi is now ted all over the world, even by western security analysts, to be far superior to the U.S. Patriot, to the Israeli Arrow and to the Russian Seud, and it is one of the prime pieces of national technology. I feel, Madam, that all of us should offer our congratulations to the scientists and the team led Prof. Abdul Kalam who has made this possible and made it a very proud day for India and all Indians. Madam, on 28th February, 1988 when, for the first time, in India the Prithvi was mentally launched, nobody in the world ever thought that India could totally. indigenously manufacture the Prithvi and launched it. And, Madam, after several years of hard work from to date now we have proved that we are indigenously manufacturing a magnificent piers of equipment like the Prithvi which vi' be absolutely, vital to nation's sovereignty and security therefore, constitutes a matter tional pride.

Madam, we offer our congratulations to all the scientists who have made this possible. Thank you, Madam.

SHRI SURESH KALMADI (Maharashtra): Madam, the who's House congratulate, the scientists.

श्री सिकस्दर बब्त : अम अपने आपको बाबस्ता करते हैं जपन्ती नाराजन जी के साथ।

شری سکندر بخت : ہم اپینے آپ کو والبہ

उपस भापति : एटिनिस्ट कभी तो वाबस्ता किया चापने । ऋषकी नाबायस्ता तहरीक खत्म हुई इस बात से

श्रं िकन्दर बर्डा: दो बातें थीं। एक तो बहुन ग्रच्छी बात कही और दूसरें किस मंह से निकली इस्रलिये याद है।

شری سکندر بخت: دو باتیں بخیں ۔ ایک تو بہت انجی ات کہنا وردوم سے کس منخف شیعے بکی اس نے داد سے ۔ ------

†[]Transliteration in Arabic script,